NTPC were discontinued on 17th and 18th Nov., 1985 and the three units of that Station were shut-down,

Government directed immediate resumption of coal supplies. The generating unit, are now functioning. According to the NTPC the loss in generation was 42.29 MU.

The matters regarding weighment of coal ha_s been r^tewed and it ha_s been decided that, over the next five weeks, weighments o_n the belt weigher, after calibration, should be compared with the weighment on the mechanical weigher, so that the exact discrepancy can be worked out and resolved.

कोल इंडिया में कार्यरत कर्मचारी

2163 श्री हुक्सदेव नारायण यादवः क्या ऊर्जा मंत्री यह बताने की हुपा करेंगे कि:

- (क) पिछले तीन वर्षों से कोल इंडिया की प्रत्येक कम्पनी में काम कर रहे कर्म-चारियों की संख्या कितनी है ग्रौर जिस ग्रेड में वे काम कर रहे हैं उसका ब्यौरा क्या है ;
- (ख) पदोन्नत, छंटनी ग्रौर नि-लिम्बत किये गये कर्मचारियों की संख्या क्या है;
- (ग) क्या यह भी सच है कि फर्जी नामों से काम कर रहे जाली व्यक्तियों को भुगतान किया जा रहा था ग्रौर उनमें से कुछ व्यक्तियों को पकड़ लिया गया था; ग्रौर
- (घ) यदि हां, तो इस संबंध में पकड़े गये व्यक्तियों की संख्या क्या है?
- ऊर्जा मंत्री (श्री वसंत साठे): (क) में (घ) सूचना एकत की जारही है और सभापटल पर रखदी जाएगी।

कोयले की चोरी

2164. श्री हुक्मदेव नारायण यादवः श्री जगदम्बी प्रसाद यादवः

क्या **ऊर्जा मंत्री** यह बताने की हुपा करेंगे कि:

- (क) कोल इंडिया लिमिटेड की कम्प-नियो के स्थल से चुराे गये कोयले की माता और मूल्यक्याहन्त्रीर उन कम्पनियों केनाम क्या हैं;
- (ख) सभी तक इस प्रकार के कितने मामलों का पता लगाया गया है; और
- (ग) उन व्यक्तियों की संख्या क्या है जिनक विरुद्ध कार्यवाही की गयी है ?

ड.फ्रां मंत्री (श्री वसंत कार्ट): (क) से (ग) सूचना कीयला कंपनियों से एकल की जारही हैं और राज्य सभा के पटल पर रख दी जाएंगी।

Conveyance charges to SMOs|MOs

2165. SHRI SATYA PAL MALIK. CHOWDHARY RAM SEWAK.

Will the Minister of ENERGY be pleased to refe_r to the answer to Unstarred Question 1986 given in the Rajya Sabha o_n the 14th August, 1985 regarding conveyance allowance to officers in DESU and state:

- (a) whether the Senior Medical Officers/Medical Officers of Delhi Electric-Supply Undertaking are not being given fixed conveyance allowance because their duties do not involve more extensive travelling than Administrative Officers:
- (b) whether the travelling of these two categories of officers for performing official journeys was compared in terms of distance covered by them;
- (c) if so, which category has to cover more distance in this regard;
- (d) whether it is also a fact that the actual conveyance higher charges spent by SMOs/MOg are not being reimbursed to them;

- (e) whether it is also a fact that the MOs/SMOs are asked by Chief Medical Officer to travel by bus while returning after attending to their official dutiese; and
- (f) if the reply to parts (d) and <e) above be in the affirmative the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD. KHAN), (a) Yes, Sir.

- (b) ary (c) Since the duties of two categories of Officers are different, comparison is not valid.
- (d) to (f) SMOs/MOs are reimbursed actual conveyance charge, by three-wheeler scooter, for to and from journey, connection with the official duties within a radius of 8 kms. In case, the journey is performed beyond 8 kms, mileage allowance, as per rules is given. In the exigencies of work, the amount spent on biring Wheeler scooter for one way journey certain cases both way joruneys beyond 8 kms. may also be reimbursed, restricting the total amount of expenditure on hiring any mode of conveyance including three wheeler scooter as per rules.

Residuary jurisdiction of Western Coalfield Limited

2166. SHRI S.W. DHABE: SHRI ASHWANI KUMAR:

Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 1)5 given in the Rajya Sabha on the 25lh November. I9S5 and stale:

- (a) what will be the residuary jurisdiction and the area covered by Western Coalfields Limited having office at Nagpur;
- (b) which area will be covered by the two Northern Coalfields new companies. Limited having Headquarters at Sinrauli (M.P.) and South-Eastern Coalfields Limited with headquarters at Bilaspur (M.P.'):
- (c) how many existing mines will fee covered by these three companies; and

(d) what is the future programme of development of opening new mines under the area covered by western Coalfields Limited?

to Questions

THE MINISTER OF ENERGY (SHRI VASANT SATHE); (a) and (b) These Jurisdictions are yet to be exactly delineated.

- (c) Over 120 existing mine_s will b_e covered by these three companies.
- (d) During the Seventh Plan period Western Coalfields Limited will have an investment of about Rs. 600 crores to atttain a production level of 24.5 million tonnes by 198990.

Thermal power station Chandrapur

- 2167. MISS SAROJ KHAPARDE. Will the Minister of ENERGY be pleased to stale:
- (a) whether it fact Maharashtra Government have urged the Central Government for setting up of a Super Ther mal Power Station in Chandrapur area based on Coal availablity from the Wardha Valley Coal Fields;
 - (b) if so, the details of the scheme; and

I v by when the project is proopsed to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD. KHAN): (a) to J on the availability of coal from Wardha coal fields, 1820 total capacity of already been approved for has im plementation in the State sector State Chandrapur Government the had also proposed installation of a Super Thermal Power Station in the Central Sec An investment decision for implemen tation of the Central project can be taken only after all the inputs Mich us Coal, en vironmental clearance, and financial resour ces, etc. have been tied up and the tedraoeconomic viability of the project, in addit ion to the capacity already approved, is es tablished.